

**टिकट चँकिंग स्टाफ एसोसियेशन द्वारा
ज्ञापन**

* 830. श्री शंकर बयाल सिंह : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार को समय समय पर टिकट चँकिंग स्टाफ एसोसियेशन द्वारा टी० सी० और टी० टी० ई० वर्ग को रनिंग स्टाफ के रूप में मान्यता देने के लिये ज्ञापन दिये जाते रहे हैं ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की प्रतिक्रिया क्या है और क्या सरकार उपरोक्त वर्ग को रनिंग स्टाफ के रूप में मान्यता देने के सम्बन्ध में गम्भीरता से विचार कर रही है ?

रेल मंत्रालय में उप-मंत्री (श्री बूटा सिंह) : (क) जी हां ।

(ख) चूँकि टिकट कलक्टर और चल् टिकट परीक्षक रनिंग कर्मचारी मानी जाने वाली काटियों के लिये निर्धारित मापदण्ड को पूरा नहीं करते, इसलिए उन्हें रनिंग कर्मचारी नहीं माना जाता और न ही सरकार इस कोटि को रनिंग कर्मचारी के रूप में मान्यता देने के प्रश्न पर विचार कर रही है ।

**Distribution of Imported Bulk Drugs
by I.D.P.L.**

831. SHRI K LAKKAPPA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether bulk drugs and drug intermediates canalised for import continue to be distributed by I.D.P.L. to drug and pharmaceutical units in the country short of their entitlements;

(b) if so, the reasons therefor; and

(c) the concrete steps being taken to supply sufficient raw materials to the drug and pharmaceutical units?

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI K. P. GANESH);**

(a) to (c). I.D.P.L. distributes only such of the canalised bulk drugs/drug intermediates which fall within its range of production. Allocation of canalised items is made to the actual users on the basis of past consumption and on the recommendations of the State Drug Controllers/Licensing Authorities. Allocation of additional quantity is also considered on merit in case the entitlement of a unit for a particular bulk drug as per the licensed capacity is more than the past consumption.

During the year 1974-75 except in the case of Piperazine Citrate and Phenobarbitone Sodium, IDPL supplied in full canalised bulk drugs/drug intermediates falling within their range of production to the actual users as per their entitlement. Release orders for Piperazine Citrate and Phenobarbitone Sodium for which one quarter's allocation against 1974-75 still remain to be supplied are under issue

Import Plan to meet the actual users' requirement as per their entitlement during 1975-76 has already been finalised and STC advised to arrange imports accordingly.

**Rice Smuggling Racket in Gujarat
and Maharashtra**

*832 SHRI R. V. SWAMINATHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the R.P.F. and Food and Civil Supplies officials have discovered a large scale racket in rice-running to food deficit States of Gujarat and Maharashtra as reported in the 'Hindustan Times' dated the 5th April, 1975 under the caption "Wagons used for rice smuggling";

(b) whether any enquiry has been conducted in this regard; and